

criminal complaints against officers of the Central investigating agencies like the IB, CBI, RAW etc.;

(b) whether any change has recently been made in these rules and norms;

(c) if so, the details thereof; and

(d) the officers of IB, CBI and RAW against whom criminal complaints are being investigated and details of these complaints?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) While investigating complaints against the officers of Central Investigating Agencies like IB, CBI, RAW etc., the norms and rules observed are the same as in the case of other Government servants. Investigations of such criminal complaints are regulated by provisions of the Criminal Procedure Code.

(b) No, Sir.

(c) Question does not arise.

(d) Shri N. K. Singh, DIG, CBI was examined by the Gurgaon Police in connection with a complaint filed by Shri Ram Chander of Gurgaon alleging his abduction and illegal detention by Shri Singh in conspiracy with some other CBI officials on 26-5-77. Criminal Complaints against 10 employees of the Intelligence Bureau have been instituted by the Police/CBI for the offences committed by them in their individual capacity and not during official discharge of their duties. One Driver of the R&AW is facing a criminal case in a Court and four other members of that organisation are facing criminal complaints in their private capacities.

Instructions to States to implement 20 Point Programme

1031. SHRI CHINTAMANI PANIGRAHI: Will the PRIME MINISTER be pleased to state:

(a) whether clear instructions have gone to the different State Govern-

ments to implement 20 point economic programmes in the respective States;

(b) if so, when; and

(c) whether it is being monitored to see that the process of implementation has actually started in Orissa and in other States?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) to (c). Central Ministries were asked to give details of the progress of the 20-Point Programme. As honourable Members are aware, several items of the programme have already been implemented. As mentioned in the President's Address to Parliament recently, Government propose to revitalise and implement this programme in a dynamic manner and appropriate steps are being considered.

नरोरा परमाणु बिजली परियोजना को पूरा किया जाना

1033. श्री दया राम शास्त्री : क्या प्रधान मंत्री यह बनाने की कृपा करेंगे कि :

(क) नरोरा परमाणु बिजली परियोजना कब तक पूरी हो जायेगी, उस पर कितना व्यय होने की संभावना है और इस पर हो रहे कार्य में कितनी प्रगति हुई है, और

(ख) इस परियोजना के पूरा होने के बाद बिजली का कितना उत्पादन होगा और इसकी प्रति यूनिट अनुमानित लागत क्या होगी ?

प्रधान मंत्री (श्रीमती इन्दिरा गांधी) : (क) वर्तमान कार्यक्रम के अनुसार, नरोरा परमाणु बिजली परियोजना के पहले यूनिट का निर्माण कार्य सन् 1984 में तथा दूसरे का सन् 1985 में पूरा हो जायेगा। इस परियोजना का स्वीकृत लागत अनुमान 209.89 करोड़ रुपये है, जो कि सन् 1972 की कीमतों पर आधारित है। सन् 1978 के मध्य की कीमतों के आधार पर संशोधित लागत अनुमान लगभग 327.40 करोड़ रुपये बैठेगा। संयंत्र के मुख्य भवनों के सिविल निर्माणकार्य में काफी प्रगति हुई है। नेचुरल ड्राफ्ट कुलिंग टावरों का निर्माण कार्य चल रहा है। संयंत्र के मुख्य उपस्करों का निर्माण कार्य विभिन्न चरणों में चल रहा है।

(ख) ये दोनो यूनिट 470 मेगावाट बिजली पैदा करेंगे। 75 प्रतिशत क्षमता कुशल रूप पर बिजली

की उत्पादन लागत 26.40 रुपये प्रति किचोवाट घटा होने का अनुमान है।

Closing of Ordnance Depot at Calcutta

1033. SHRI KRISHNA CHANDRA HALDER : Will the Minister of DEFENCE be pleased to state:

(a) whether he is aware of the fact that Ordnance Depot, Calcutta employing 700 workers, is being closed down by 30th June, 1980;

(b) if so, the reasons of closing down the said defence establishment, one of the oldest defence units of 200 years standing; and

(c) whether Government are re-considering the matter *de novo* on several representations submitted by workers organisations?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) to (c). Government have not so far taken a decision to disband the Ordnance Depot Calcutta. The continued location of an Ordnance Depot at a particular place will depend, among other factors, on its continued utility in providing logistic cover for meeting essential operational requirements. Whenever the question of disbandment of the Ordnance Depot Calcutta comes up, all relevant aspects including representations against its closure will be given due consideration.

Prices of H.M.T. Watches

1034. SHRI OSCAR FERNANDES: Will the Minister of INDUSTRY be pleased to state:

(a) whether the prices of almost all types of HMT watches have been raised for the second time during the last one year;

(b) whether it is also a fact that the demand for HMT watches is increasing day by day;

(c) if so, to what extent the prices of different types of watches have been raised each time; and

(d) whether Government propose to bring down the prices of HMT watches?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) No, Sir. The prices of some of the HMT watches were last revised only from 15th April, 1979.

(b) The demand for HMT watches continues to remain high.

(c) The revision of prices from 15th April, 1979 was effected for 35 types of watches out of about 60 types of watches being marketed by HMT. This increase was necessitated by the withdrawal of exemption of countervailing duty on imported watch components. The extent of price increase of different types of watches has been around 2 per cent to 8 per cent for gents hand-wound watches, around 1.5 per cent to 8 per cent in ladies hand-wound watches, and around 1.5 per cent to 6 per cent in automatic watches.

(d) HMT constantly endeavours to keep production costs at the minimum levels.

Rebel Nagas & Mizos trying to sneak into Burma

1035. SHRI CHARANJIT YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that rebel Naga and Mizo gangs have recently intensified their movements to sneak into Burma *en route* China through Tirap District of Arunachal Pradesh for guerilla training and procuring arms and ammunition;

(b) if so, whether Government have taken up this matter with the Governments of Burma and China and the response of those Governments thereto; and

(c) the special measures taken to prevent such activities in this area?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c).